## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI. S. VIJAYARAGHAVAN – MEMBER - TECHNICAL

APPLICATION NUMBER

:

**PETITION NUMBER** 

: TCP/361/ (IB)/2017

NAME OF THE PETITIONER(S)

: LALCHAND BHIMRAJ

NAME OF THE RESPONDENT(S)

: SAMUDRA BIOPHARMA PVT LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

Rahul Jam

Counsel for Pelitioner

## <u>ORDER</u>

Counsel for Petitioner present. He prayed for one week time to propose the name of IRP after seeking the written consent in Form 2. Put up on 30.08.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) (CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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